

**By Speed Post**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 11<sup>th</sup> February, 2022

No.HC.XV.12/2021/20/RV. In continuation of High Court Notification No. HC. XV.12/2021/135/RV., dated 11.11.2021, the Hon'ble High Court has been pleased to extend the suspension period in respect of Shri Nur Ahmed Laskar, Secretary, District Legal Services Authority, Dhemaji (under suspension), presently attached to the Office of the District & Sessions Judge, Dhubri, for a further period of 3 (Three) months w.e.f. 09.02.2022 and/or till a final decision is taken by the Hon'ble High Court in the matter, whichever is earlier.

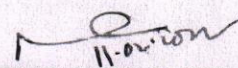
By Order

Sd/- Romen Baruah  
**REGISTRAR (VIGILANCE)**

Memo No. HC.XV.12/2021/20A/RV., Dated 11.02.2022

Copy to :-

- 1.The L.R.-cum-Commissioner and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
- 2.The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information.
- 3.The District and Sessions Judge, Dhemaji, Pin. 787057 for information with reference to High Court Memo. No. HC.XV.12/2021/135A/RV., Dated 11.11.2021.
- 4.The District & Sessions Judge, Dhubri, Pin.783301 for information with reference to High Court Memo. No. HC.XV.12/2021/135A/RV., Dated 11.11.2021.
- 5.The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 6.Shri Nur Ahmed Laskar, Secretary, District Legal Services Authority, Dhemaji (under suspension), presently attached to the Office of the District & Sessions Judge, Dhubri, Pin. 783301, for information with reference to High Court Memo. No. HC.XV.12/2021/135A/RV., Dated 11.11.2021.
- 7.The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
- 8.The Treasury Officer, Dhemaji, Pin. 787057/Dhubri, Pin.783301 for information with reference to High Court Memo. No. HC.XV.12/2021/135A/RV., Dated 11.11.2021.
- 9.The Administrative Officer (Judicial) (Appointment Section/Statement Section), Gauhati High Court, Guwahati.
- 10.The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
- 11.The Private Secretary to Hon'ble Mr./Mrs. Justice.....  
Gauhati High Court, Guwahati.
- 12.The C.A. to Registrar General/Registrar (Judl.)/Registrar (Admn.), Gauhati High Court, Guwahati.

  
**REGISTRAR (VIGILANCE)**

11.02.2022